

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Special Bench (PHYSICAL HEARING)**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD- HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 13.03.2023 AT 04:00 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/124/2023 &amp; IA (IBC)/1523/2022 in Company Petition IB/310/7/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>Nagarjuna Fertilizers and Chemicals Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>State Bank of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Nagarjuna Fertilizers and Chemicals Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

Mr. P. Ravi Charan, Learned Counsel for Financial Creditor appeared via video conference.

We heard Mr. Avinash Desai, Learned Senior Counsel representing Mr.Y.Suryanarayana, Learned Counsel for Corporate Debtor on record. To hear the Financial Creditor, matter adjourned to 29.03.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**

Syamala